

Employment in Industrial and Agricultural Sector

7667. SHRI SANAT KUMAR MANDAL:
SHRI DILIP SINGH JU DEO:

Will the PRIME MINISTER be pleased to state:

(a) whether a high level committee appointed by the Planning commission has suggested shifting of focus from jobs to productivity;

(b) if so, the main recommendations/ observations made by this committee for generating employment in the industrial and agricultural sectors; and

(c) the manner in which Government propose to process the same?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI BHAGEY GOBARDHAN): (a) No, Sir.

(b) and (c). Do not arise.

Tie-Ups with Foreign countries for Ocean Development

7668. SHRI PARASRAMBHARDWAJ:
Will the PRIME MINISTER be pleased to state:

(a) whether India has made substantial progress in the field of ocean development;

(b) if so, the progress made in this regard during the last three years;

(c) whether Government propose to have tie-ups with some foreign countries in the field of ocean development; and

(d) if so, the details thereof with the names of countries being considered for

such tie-ups?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) and (b). Yes, Sir. Considerable progress has been made in the exploration of both living and non-living resources of the Exclusive Economic Zone of India as also of the deep seabed during the last three years. Thus,

(a) *Polymetallic Nodules Programme:*

On the strength of extensive survey and exploration work, a mine site of 150 thousand sq. km. area in the Central Indian Ocean was allocated to India in August, 1987 by the U.N. Preparatory commission of the International Seabed Authority, for further exploration and development of seabed nodules.

A project aimed at design and development of a deep seabed mining system has been generated with the help of various experts in the country with the Central Mechanical Engineering Research Institute (Durgapur) as the lead agency.

Three process routes for extraction of metals like copper, nickel and cobalt from polymetallic nodules have been identified for further experimentation with a view to upgrading at least two of these to the pilot plant stage.

(b) *Antarctica:*

India has so far sent nine expeditions to Antarctica and has gathered a wealth of information about the icy continent.

A special exploratory expedition was sent in November, 1989 to the Weddell Sea Region of Antarctica, as a part of a programme to develop first hand knowledge and understanding of the critical terrains of Antarctica, to guide us in selecting an appropriate site, if it is later decided to set up a second permanent station in Antarctica.

(c) *Ocean Information System – Primary Data Base:*

A project on Satellite to Sea Truth, generated with the help of ISRO and CSIR Centre for Mathematical Modelling, is now being finalised for implementation. The project is aimed at creating a real or semi-real time operationalized service for regular dissemination of important ocean parameters.

(d) *Research and training in modelling Oceanic Circulation and Air-Sea Interaction processes:*

Recognizing that oceanic circulation plays a dominant role in determining all other oceanic processes, and the critical role of air-sea exchange processes in controlling weather, a project was especially generated to develop high level expertise in modelling and experiment design to study oceanic circulation and Air-Sea interface processes. This is being implemented through the establishment of a Cell in the Centre for Atmospheric Sciences at Indian Institute of Science, Bangalore.

(e) *Monitoring and modelling of Pollution regimes in the sea:*

Steps have been taken to upgrade the Regional Centre of NIO, Bombay, to a state-of-the-art, first rate Centre for modelling and monitoring of marine pollution, with a view to quantifying transport rates of significant chemical elements through the estuaries and their inputs to various bio-geochemical reservoirs and finally into the sea.

(f) *Sea level variations:*

A programme for establishing a network of about 8 state-of-the-art tide-gauge stations along our coasts and Islands is now underway towards documenting high precision information on sea level variations.

(g) *Island Centre for Ocean Development:*

Steps have been initiated for establishing a Centre for Ocean Development at Port Blair with a view to improving the quality of life and of human endeavour generally amongst the Islanders whilst preserving the integrity of the fragile eco-system of the Andaman and Nicobar Group of Islands.

(h) *Extraction of Energy from Waves:*

A 150 KW experimental wave power plant is being fabricated at Vizhinjam near Trivandrum.

- (i) *Aquaculture: Action Plan for alleviating Poverty:*

A well projectized action plan on semi-intensive prawn aquaculture has been initiated. This is aimed at developing new resources through application of technology to harness special assets in coastal wetlands, thereby improving the quality of life of the people in these rural areas.

(c) No decision has yet been taken to have tie ups with any foreign country in the field of ocean development programmes.

(d) Does not arise.

Modernisation of Legal Education

7669. SHRI KUSUMA KRISHNA MURTHY. Will the PRIME MINISTER be pleased to state:

(a) whether the Committee constituted by University Grants Commission has recommended modernisation of legal education by introducing new subjects and branches in all universities and colleges in the country from the next academic year; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b). According to the information furnished by the University Grants Commission, the Curriculum Development Committee on legal Education has prepared model curriculum for law courses which integrates and regroups existing and additional courses with a view to modernising the curriculum. For the LLB curriculum the courses have been regrouped as follows:

Law and Industrial Development, Law and Rural Development, Law and State Judicial Power and Process, Administration of civil and Criminal Justice, Family Law, Law and Social Change, Law for Science and Technology, Law and Urbanisation.

The model curriculum will be circulated to the Universities for consideration and adoption.

Demonstration by NCC Cadets Against Irregularities in NCC Camp, Ghaziabad

7670. SHRI C.M. NEGI: Will the PRIME MINISTER be pleased to state:

(a) whether the attention of the Union Government has been drawn towards the news-item appearing in 'Dainik Jagaran' (Meerut) dated 28 September, 1989 under the caption "NCC Kaiditon Ne Kiya Upmahanideshak Ka Gherao";

(b) if so, the demands of the demonstrators; and

(c) the remedial steps taken by the Government?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) Yes, Sir.

(b) and (c). Factual position is being ascertained and the information will be laid on the Table of the House.

Unauthorised Constructions in Kanpur

7671. SHRI V. SREENIVASA PRASAD: Will the PRIME MINISTER be pleased to state:

(a) whether the Kanpur Cantonment Board and the authorities in Defence Estate Office have issued notices for total demolition of buildings which were constructed on